

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XI-07/2013/183/RC Dated 30.04.2013.

Hon'ble the Chief Justice has been pleased to direct that henceforth the Civil Revisions filed against interim Orders of the Civil Courts and more particularly filed under Article 227 of the Constitution of India shall be classified as **CRP (I/O)**.

By Order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.XI-07/2013/184-199/ RC Dated 30.04.2013.

Copy to:

1. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial) Gauhati High Court, Guwahati.
2. The Registrar -cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl. (He is requested to furnish a copy of this Notification to the President of the Bar Association of the concerned Bench.)
4. The Joint Registrar, _____, Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
6. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. (He is requested to furnish a copy of this Notification to the President of the Bar Association of the concerned Bench.)
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The Secretary, All Assam Lawyers' Association, Guwahati.
10. The Secretary, Advocates' Association, Guwahati.
11. The Deputy Director (Printing & Stationery), Assam Govt. Press, Guwahati. (He is requested to publish the notification in the next issue of the official Gazette and send at least 5 (five) copies to the undersigned after publication.)
12. The Librarian -Cum- Research Officer, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr/ Mrs. Justice _____, Gauhati High Court, Guwahati.
14. ✓ The Systems Analyst, Gauhati High Court, Guwahati, (He is requested to upload the above notification in the Gauhati High Court website)
15. The Superintendent, _____, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

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REGISTRAR GENERAL

30-4-13